

Kerala Gazette No. 10 dated 6th March 2018.

PART I

Section ii



GOVERNMENT OF KERALA

General Administration (Special-C) Department

NOTIFICATION

No. 1773649/Spl.C1/17/GAD. *Dated, Thiruvananthapuram, 5th February, 2018.*

The following Government of India Notification is republished.

M. C. VALSALAKUMARAN,
Additional Secretary to Government.

No. 17013/19/2015-IFS.II

GOVERNMENT OF INDIA

Ministry of Environment, Forests & Climate Change

Indira Paryavaran Bhawan,

6th Floor, Prithvi Block,

Jor Bagh Road, Ali Ganj, New Delhi-110 003,

Dated: 28th December, 2017.

ORDER

In terms of the provisions contained in Rule 3 (3) (ii) & Rule 4 of IFS (Regulation of Seniority) Rules, 1997, as amended from time to time, the year of allotment and inter-se seniority of the following SFS Officers of Kerala Cadre, who have been appointed as IFS in Kerala against the Select List of 2013 and 2014 vide this Ministry's Notifications dated 31-3-2017, 19-4-2017 and 28-8-2017 is as under:—

Sl. No.	Name of the Officer & Select List Year	Date of Appointment in SFS	Completed years of Service as on 31st day of December of the year for which meeting of Committee to make selection was held to prepare Select List	Total Weightage as per guidelines dated 18-4-2012	Proposed Year of Allotment as per weightage	Placement in the SFS Civil List 2017 Seniority list as per IFS Civil List 2017
1*	P. V. Madhusoodanan (2013)	12-12-2000	13	3	2010	Just Below Sh. Sunil Pamidi (RR:2010)
2	A. Renjan (2013)	12-12-2000	13	3	2010	Just Below Sh. P.V. Madhusoodanan
3	K. V. Uthaman (2013)	17-12-2002	11	3	2010	Just Below Sh. A. Renjan
4*	K. C. Prasad (2013)	30-9-2004	9	3	2010	Just Below Sh. K. V. Uthaman
5*	C. Rajendran (2013)	30-9-2004	9	3	2010	Just Below Sh. K. C. Prasad
6	N. T. Sajjan (2013)	30-9-2004	9	3	2010	Just Below Sh. C. Rajendran
7*	S. Unnikrishnan (2014)	30-9-2004	10	3	2011	Just Below Sh. Krishan Kumar
8	D. Rathish (2014)	30-9-2004	10	3	2011	Just Below Sh. S. Unnikrishnan

* Officers at Sl. Nos. 1, 4, 5 & 7 have retired from service, however, they are entitled to all service and retirement benefits as per respective court orders, passed by CAT, Ernakulam Bench.

2. In terms of DoP & T's O. M. No. 14014/1/2011, AIS-(Part) dated 3rd May, 2013, if a State Forest Service is appointed to IFS on the basis of Select List which has been prepared in accordance with the ratio laid-down by Hon'ble Punjab and Haryana High Court and confirmed by Hon'ble Supreme Court of India in Praveen Kumar's case, seniority rules as amended on 18-4 2012 will be applicable for year of allotment of the officer.

(Sd.)

(RAJEEV JAUHARI)

Under Secretary to the Government of India,

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